

# **HIGH COURT OF HIMACHAL PRADESH, SHIMLA**

## **(4<sup>th</sup> List – PEON etc. – Regular)**

### **FINAL RESULT & ALLOCATION OF CIVIL AND SESSIONS DIVISIONS**

**for the Post(s) of Peon/ Orderly/ Chowkidar/ Safai Karamchari/  
Chowkidar-cum-Safai Karamchari (Class-IV) (on Regular Basis) on  
the Establishment of District Judiciary.**

(in response to Advt. No. HHC/Admn.3 (55)/2017- dated 14.09.2022 & Subsequent Addendum dated 12.10.2022)

**NOTE(S):-**

1. Out of 06 anticipated post(s) ONLY 03 posts are made available for posting. Therefore, the result only qua 03 Regular vacancies [i.e., 02 (UR)-Mandi & 01 (UR)-Una] are declared along with the allocation of Civil & Sessions Division(s), solely on the basis of the Merit & availability of posts.
2. If two or more candidates have scored equal marks, the candidate elder in age has been given preference in the appointment.
3. Appointment Letter(s) will be issued by the concerned District & Sessions Judge(s).

<b>Sr. No.</b>	<b>Roll No.</b>	<b>Name of the Candidate</b>	<b>Father/ Husband's Name</b>	<b>Category</b>	<b>Division(s) allocated {Firstly on the basis of Merit &amp; thereafter availably of Post(s)}</b>	<b>Total Marks</b>
1	<b>518361</b>	CHAMPA DEVI	TIKAM SINGH	UR	<b>MANDI</b>	<b>82.14</b>
2	<b>516104</b>	SHIVANSHU SHARMA	RAJESH KUMAR	UR	<b>UNA</b>	<b>82.12</b>
3	<b>518104</b>	SONU THAKUR	KARAM SINGH	UR	<b>MANDI</b>	<b>82.04</b>

**-Sd-  
District & Sessions Judge (L/TR),  
High Court of HP, Shimla-1.  
Dated: 23.12.2023**

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